

**Office of the District & Sessions Judge, Sheikhpura.**

Order No 44 /(G)/2021 Dated 01.06.2021

In view of Hon'ble Court's letter No. 23197-23233/A.D.Misc. Dated 01<sup>st</sup> June, 2021 & in continuation to the Hon'ble Court's letter no. 22859-95, dated 25.05.2021 and letter no. 23038-74, dated 29.05.2021 in which Hon'ble Court has been pleased to order that all the Courts of District Judiciary having civil jurisdiction, shall take up the civil matters through digital mode.


Further, the Hon'ble Court's has been pleased to direct that recently, due to spread of COVID-19 the Judicial Officers were directed to perform their Judicial work from their residential offices. Now they shall function their judicial work through digital mode from their official chambers/courts.

So in view of direction of Hon'ble Court Patna, it is hereby ordered that all the courts of this Judgeship of Sheikhpura having civil jurisdiction, shall take up the civil matters through digital mode.

It is further order<sup>ed</sup> that now all the Judicial officers posted in the Judgeship of Sheikhpura shall function their judicial work through digital mode from their official chambers/courts.

The order no. 42/(G), dated 29.05.2021 is hereby modified to this extant with immediate effect.

Inform all concerned to ensure the compliance of aforesaid direction.

  
01/06/2021  
District & Sessions Judge,  
Sheikhpura.  
Dated 01.06.2021.